

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 107

CP (IB) No. 147/Chd/Pb/2024

IN THE MATTER OF:

Atul Walia (PG)

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 10.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : None

ORDER

In compliance of last order, short note has been filed on behalf of the petitioner vide Diary No. 1420/1 dated 04.07.2024. The same is taken on record. Out of sheer indulgence, one more opportunity is granted to the petitioner to come present before this Tribunal on the next date of hearing, failing which, appropriate order will be passed. List the matter on 01.08.2024.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM